

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/2665/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Barpeta.

Dated Guwahati, the 21st April 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your Letter No. DJB./1975(E), dtd. 19.04.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.04.2022 with permission to leave the station, from the evening of 20.04.2022 till the morning of 25.04.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/2666_/A, dated , 21-04-2022
Copy to:-

1. The Project Manager, Gauhati High Court.

Self
JT. REGISTRAR (VIGILANCE)